

marine products obtained as a result of deep-sea fishing across India's coasts;

(b) the number of vessels added to the fleet during the Sixth Five Year Plan period; and

(c) the number of vessels likely to be added during the Seventh Five Year Plan period ?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : (a) It is estimated that the percentage contribution of marine products as a result of deep sea fishing in Indian waters to the total marine fish production is about one per cent.

(b) Fifteen (15) deep sea fishing vessels have been added to the fleet during the Sixth Five Year Plan period.

(c) It is proposed to build up a fleet of about 500 deep sea fishing vessels by the end of the Seventh Plan period.

Shifting of Office of Animal Welfare Board

*197. **SHRI P. KOLANDAIVELU :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the resentment amongst the employees of Animal Welfare Board over the question of shifting of its office from Madras to New Delhi;

(b) whether any representation has been received in this regard; and

(c) if so, the action taken thereon ?

THE MINISTER OF AGRICULTURE (DR. G S. DHILLON) : (a) and (b). Yes, Sir.

(c) No action has been taken on the representation as no decision on the shifting of the Headquarters of the Animal Welfare Board from Madras to New Delhi has been taken.

Distribution Policy for Steel

*198. **SHRI BHATTAM SRIRAMA MURTY :**
DR. G.S. RAJHANS :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have formulated any comprehensive distribution policy stipulating new guidelines in respect of steel; and

(b) if so, the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) The Government has conveyed to the Joint Plant Committee its approval of the salient features of the guidelines for distribution of iron and steel materials, based on which the Committee is expected to notify the detailed guidelines shortly.

(b) Under these guidelines, consumers have been divided into four categories in the order of priority. Status 'A' consists of Defence, Railways, major Central Government departments/undertakings, house builders, registered house building societies, Small Scale Industries Corporations etc. Status 'B' includes consumers from the Government sector not included in Status 'A', Municipal Corporations, Municipalities, Zila Parishads, Panchayats and Panchayat Samitis. The remaining consumers fall in Status 'C' and 'D'. The guidelines also lay down that the entitlements of individual consumers for steel will be determined on the basis of the annual offtake for the previous three years. In the case of units which are situated in backward areas, the North-Eastern sector and Jammu and Kashmir, their entitlements will be increased by 10% over the normal levels of entitlements.

Relaxation of Pari Passu Clause Re : Fishing Trawlers

*199. **SHRI GURUDAS KAMAT :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have relaxed the 1:1 Pari Passu clause in regard to import of fishing trawlers;

(b) if so, the reasons therefor;

(c) whether Indian Shipyards have demanded that orders for Government

financed fishing trawlers be given to them; and

(d) if so, the action taken to protect their interests ?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : (a) and (b). The question of relaxing the present *Pari Passu* clause in regard to import of fishing trawlers in order to mitigate the constraints in speedy acquisition of deep sea fishing fleet and facilitate import of resource-specific fishing vessels based on advanced technology is under consideration of Government.

(c) and (d). The Association of Indian Engineering Industries has represented to the Government against relaxation of *Pari Passu* condition which is under consideration of Government.

Strategy to Boost Oilseeds Output

***200. SHRI C. MADHAV REDDI :** Will the Minister of AGRICULTURE be pleased to state :

(a) the steps being taken or proposed to be taken to implement a new strategy to boost oilseeds output in the rabi season of 1986-87; and

(b) whether any monetary support to the farmers has been proposed to encourage them to divert the land from the cultivation of cereals to oil-seeds ?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : (a). A Centrally sponsored National Oilseeds Development Project for the development of groundnut rapeseed-mustard, sunflower, safflower and linseed during rabi/summer season, 1986-87 is in operation in 17 States. Under this project, financial assistance to the farmers is available on various inputs like quality seed, plant protection, farm implements, rhizobium culture and sprinkler sets. Provision under the project has also been made for demonstration of improved package of practices.

(b) Farmers are advised to grow rabi oilseed crops like groundnut, rapeseed-mustard, sunflower and safflower under irrigated condition. Attractive support

prices are announced by the Government of India to protect the farmers from the risk of crash in post harvest prices.

New Technology to Reduce Cost of Housing Development

***201. SHRI HUSSAIN DALWAI :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the steps Union Government propose to take to solve the growing menace of slums in urban areas;

(b) whether the provisions made for housing development in urban areas are too inadequate to meet the needs of urban areas;

(c) whether Union Government propose to evolve any new technology to reduce the cost of housing development in big cities; and

(d) if so, the details thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) The problem of Slums is related to management of urban land which is the responsibility of State Governments/ Union territory Administrations. Since 1979, efforts are being made to contain the rural-urban migration by providing loan assistance to the State Governments to develop small and medium towns through the Integrated Development of Small and Medium Towns Scheme. Besides, through the Scheme of Environmental Improvement of Urban Slums, in-situ improvement of slums is being undertaken by the State Governments. A Centrally sponsored scheme of Urban Basic services has also been recently introduced with UNICEF assistance to improve the conditions of slum dwellers, particularly women and children, through community participation. Guidelines were laid down for prevention and checking of unauthorised construction in Delhi and it was decided to fix responsibility for this purpose at fairly high level in the concerned organisations. Similar suitable steps are being taken by the State Governments.